

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3367

ANSWERED ON:17.03.2015

FUNDS FOR MODERNISATION OF POLICE FORCE

Chinnayan Shri S.Selvakumara;Sule Smt. Supriya Sadanand

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government provides grants/ funds to various States under the scheme of Modernisation of Police Force (MPF) and technical assistance;
- (b) if so, the details thereof and the total funds allocated released and utilized separately during each of the last three years and the current year, State-wise;
- (c) the progress made with regard to police modernization scheme in terms of Mobility, Weaponry, Communication Systems, Training, Forensic Science Laboratory/Finger Printing Bureau, Equipment and Buildings;
- (d) whether an additional allocation of Rs. 1,500 crore as per budget 2014-15 announcement has not been provided under MPF scheme at revised estimate stage, if so, the details thereof and the reasons therefor;
- (e) whether the Government has received any request from the States for grant of additional funds for modernisation of police force;
- (f) if so, the details thereof and the number of such requests received and funds released, separately during each of the last three years and the current year, State-wise; and
- (g) the other measures taken by the Government for modernization of police force along with the steps taken to check proper utilization of such funds?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a)& (b) The Central Government provides grants/ funds to various states under the scheme of Modernisation of Police Force (MPF). However, no technical assistance is given under the Scheme. The details of funds released and utilized under Modernisation of Police Force during each of the last three years and the current year, State-wise are given in the Annexure.
- (c) 'Police' is a State subject as per the VIth Schedule in the Constitution of India. Thus, the primary responsibility for managing the State Police lies with the State Governments. Under Modernisation of State Police Forces Scheme, the major items of Police infrastructure of State Police for which funds are provided are police building, police housing, mobility, weapons, equipment, training infrastructure, computerization and forensic science. The State Government formulates State Action Plan (SAP) and the items to be procured and infrastructure to be developed depends on the priority of the State Government.
- (d) to (f) No additional funds have been provided at revised estimate stage.
- (g) So far as other measures are concerned, Rs. 783.67 crore and Rs. 349.25 crore have been released by the Central Government to States during 2012-13 and 2013-14 respectively for Police Training/Housing. Further, under Special Infrastructure Scheme (SIS) Rs. 74.13 crore and Rs. 48.00 crore have been released to Left Wing Extremism Affected States during 2013-14 and 2014-15 respectively. As regards proper utilization of funds, the Ministry of Home Affairs has introduced quarterly Concurrent Audit of MPF Scheme funds. The release of funds under the MPF Scheme has also been linked to production of utilization certificates by the States for the funds released in previous years.